

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 126

CONT A. 6/2017 and 10/2018
And
RT CP No. 84(ND) 2013
RT CP no. 28/Chd/Pb/2016
(Decided)

IN THE MATTER OF:

Arun Kumar Goyal

...Petitioner

Vs.

Aar Kay Chemicals Pvt. Ltd.

...Respondent

Under Section: 241(1), 242(4) and 425 CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

Sd/-
Court Officer

July 12, 2024
SM